

(2018) 04 CAL CK 0062

Calcutta High Court

Case No: W.P.C.T. No. 19 of 2018

SIDDHARTHA SHANKAR MAURYA

APPELLANT

Vs

THE UNION OF INDIA & ORS.

RESPONDENT

Date of Decision: April 10, 2018

Hon'ble Judges: DEBASISH KAR GUPTA,J; SHAMPA SARKAR,J

Bench: Division Bench

Advocate: Robin Ghosh

Final Decision: Dismissed

Judgement

The petitioner appears in person before when this matter is called on. Mr. Robin Ghosh, Enforcement Officer, Regional Provident Fund Commissioner, Kolkata Region, and authorised representative of the respondents also appears before us.

On the prayer made by the petitioner, this writ application stands dismissed being not pressed.

There will be, however, no order as to costs.